

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 306 & 307 of 2013

Dated: 06th April, 2016

In the matter of:-

M/s Maithon Power Ltd.

.... Appellant (s)

Vs.

Delhi Electricity Regulatory Commission & Ors.

... Respondent (s)

Counsel for the Appellant(s)

:

Mr. Sakya Sangha Chaudhary
Mr. Avijeet Lala

Counsel for the Respondent(s)

:

Mr. Nikhil Nayyar
Mr. Dhananjaya for R-1

Mr. Manish Srivastava &
Mr. Saurabh Gupta for R-2 in
Appeal No.307 of 2015

Mr. Ajit Warriar
Mr. Dushyant Manocha
Ms. Shreya Munoth for BRPL

ORDER

The court has not assembled today.

List the matter for further hearing on **04.05.2016.**

(Court Master)

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